GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS DEPARTMENT OF TELECOMMUNICATIONS

LOK SABHA UNSTARRED QUESTION NO. 140 TO BE ANSWERED ON 2ND FEBRUARY, 2022

REMAINING DUES FROM VODAFONE

140. SHRI S. VENKATESAN:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether Vodafone has exercised option of converting its accrued interest dues into equity to the extent of 35.8 percent; if so, the details thereof;
- (b) the remaining dues from Vodafone in respect of Spectrum and AGR dues as on 15.01.2022;
- (c) the dues of other Telecom operators in respect of Spectrum and Adjusted Gross Revenue (AGR) dues as on 15.01.2022; and
- (d) whether any other Telecom company is being offered conversion of its dues into equity and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR COMMUNICATIONS (SHRI DEVUSINH CHAUHAN)

- (a) In response to the government's offer towards conversion of interest amount, arising out of protection of net present value on account of deferred spectrum and AGR dues, pertaining to the moratorium period, Vodafone vide its letter dated 10.01.2022 has exercised its option for converting its interest liabilities into equity.
- (b) & (c) The remaining dues of Vodafone and other Telecom operators in respect of Spectrum and AGR dues as on 15.01.2022 are enclosed as Annexure-I.
- (d) M/s Vodafone Idea Ltd. (VIL), M/s Bharti Airtel Ltd. and M/s Reliance Jio Infocomm Ltd, were given the option of moratorium for 4 years for Spectrum auction dues and converting interest amount into equity. M/s Vodafone Idea Ltd. (VIL), M/s Bharti Hexacom Ltd, M/s Bharti Airtel Ltd., M/s Reliance Jio Infocomm Ltd, M/s Quadrant Televentures Ltd., M/s Tata Teleservices Ltd. (TTSL) and M/s Tata Teleservices (Maharashtra) Ltd. (TTML) were given the option of moratorium for 4 years for AGR dues and converting interest amount into equity. Three (3) TSPs namely M/s Vodafone-Idea Limited, M/s Tata Tele Services Limited and M/s Tata Tele Maharashtra Limited have exercised the option for conversion of the interest liabilities into equity.

Annexure-I

Annexure to Unstarred Lok Sabha Question No. 140 be answered on 02.02.2022 Details of total AGR dues and payments of major telecom operators

Sr.	Name of the company	(I)	(II)	(III)
No	• •	Dues as per	Total	Out-
		the Hon'ble	Payment	standing
		Supreme	received	Payable
		Court order	till date	
		dated	(Rs. Cr.)	(Rs. Cr)
		01.09.2020		
		(Rs. Cr.)		
1	BHARTI AIRTEL GROUP	43,980.00	18,004.00	25,976.00
2	TELENOR INDIA PVT. LTD.			
3	IDEA CELLULAR LTD.	58,254.00	7,854.37	50,399.63
4	VODAFONE GROUP OF COMPANIES			
	VODAFONE IDEA LTD			
5	TATA GROUP OF COMPANIES	16,798.00	4,197.37	12,600.63
6	QUADRANT TELEVENTURES LIMITED	189.91	19.73	170.18
7	RELIANCE JIO INFOCOMM LTD	70.53	195.18	
	Total	119292.44	30270.65	89146.44

Note: Demand Drafts amounting to Rs. 62.90 Cr. have been received from M/s Hughes Communications India Pvt. Ltd

Deferred Spectrum Dues

Telecom Operator	Total Amount of Dues	Payment schedule
	(Rs. Cr.)	
VODAFONE IDEA LTD	Rs. 2,02,257	To be paid in annual
		instalments from FY 2023-24
		to FY 2038-39
BHARTI AIRTEL GROUP	Rs. 101,828.75	-do-
RELIANCE JIO INFOCOMM LTD	Rs. 73,958.73	-do-
